

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018
NAME OF PETITIONER : The Assistant Provident Fund Commissioner &
Recovery Officer, Employee Provident Fund Organisation
NAME OF RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/S G B Engineering Enterprises Pvt Ltd & 7 Others
SECTION : Sec 60(5) Of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/694/2019 IN CP/64/IB/2018
NAME OF PETITIONER : N.Mathiyalagan
NAME OF RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/S. G B Engineering Enterprises Pvt Ltd & 11 Others
SECTION : Sec.53(1) of IBC

COMMON ORDER

Ld. Counsel for Applicant Mr. R. Thirunavukarasu, Ld. Counsel for R1 Mr. S. Sathish, Ld. Counsel for R2 to R8 Mr. Aravind Rajagopal for Mr. V. Manivannan, Advocate and Ld. Liquidator Ms. Satya Devi Alamuri in person are present through video conferencing mode in the matter of IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018.

Ld. Counsel for Applicant Mr. V. Ajay Khose, Ld. Counsel for R1 Mr. S. Sathish, Ld. Counsel for R2 Mr. R. Thirunvaukarasu, Ld. Counsel for R5 Mr. Chethan Sagar for Mr. V. V. Sivakumar, Ld. Counsel for R6 to R12 Mr. Aravind Rajagopal for Mr. V. Manivannan, and Ld. Liquidator Ms. Satya Devi Alamuri in person are present through video conferencing mode in the matter of MA/694/2019 IN CP/64/IB/2018. None present for R3 & R4.

The above respective Counsels for the parties are represented in their respective matters through video conferencing mode.

In relation to IA/230/2020, the PF Department is seeking for permission for physical filing of rejoinder to the Registry as they have done the same today morning through email. Let the same be accepted by the **Registry**.

The matter is posted on **15.04.2021** for continuation of arguments. In the meantime, Ld. Liquidator to file a Memo before this Tribunal as directed in relation to the PF calculations on or before the above said date of next

hearing)

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R.VARADHARAJAN)
MEMBER (JUDICIAL)